

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 126**  
**(IB)-1016(PB)/2020**

**IN THE MATTER OF:**

Anil Singh & others  
Vs

...

Applicant/Petitioner

Idea Builders Pvt Ltd

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 19.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sandeep S. Tiwari & Ms. Muskaan Garg, Advs.

**ORDER**

List on 24.02.2021.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT SARANGI)**  
**MEMBER (TECHNICAL)**

19.01.2021  
Deepak Kumar